

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.3788
TO BE ANSWERED ON 11.08.2023

UNDERUTILISATION OF FUNDS

3788. SHRI N. REDDEPPA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is true that there is underutilisation of funds under several schemes of the Ministry;
- (b) if so, the details thereof;
- (c) whether the underutilisation of funds is hampering the effective implementation of such schemes;
- (d) if so, the details thereof; and
- (e) the details of the steps taken by the Government to ensure full utilisation of funds?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e) During the financial year 2022-23, fund utilization was 98.32 percent of Budget allocation as per Revised Estimate (RE). However, it is pertinent to mention that all the schemes of this Ministry are Centrally Sponsored Schemes (CSS) and are implemented by the States/Union Territories (UTs). The budget allocation for these schemes is finalised based on inputs received from the States/UTs regarding their requirements and the trend of expenditure over the previous years. Further, under CSS, States/UTs are required to contribute their corresponding share of funds, incur a minimum of 75% expenditure of total available funds and submit the Statement of Expenditure (SoE)/ Utilization Certificates to enable the Ministry to release the central share of funds. Wherever the above conditions are not met, release of the central share gets affected/delayed resulting in unspent balance at the end of the financial year.

Nevertheless, smooth functioning and proper implementation of the schemes, including utilization of funds, is reviewed periodically through meetings/video conferences with States/UTs and field visits. The Central Government has been persistent in its efforts to ensure optimum utilisation of funds towards the cause.
